

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **04.03.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 am

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	M/s. Infokall Enterprise Solutions Limited, Rep by its Authorised Representative Mr Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	M/s Rishika Kumar	Mr. T Deenadhayalan- R1
2	Comp App (AT) (CH) (Ins) No. 90/2024 For Stay IA No. 255/2024	Baskaran Sathya Prakash, Former Director of the Corporate Debtor, M/s Raaj Internet India Pvt. Ltd. & Anr. Vs CS. Vasudevan Gopu Liquidator, Raaj Internet India Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	
3	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Private Limited & 2 Ors. Vs Mr. Ravi Kaklasaria	Mr. Avinash Srivastava	Mr. Bharadwaja Ramasubramaniam
4	Comp App (AT) (CH) (Ins) No. 22/2024 For Condone Delay IA No. 79/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania Liquidator - Khaitan Electricals Ltd. & Anr.	Mr. S Sathiyarayanan	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan
6	Comp App (AT) (CH) (Ins) No. 452/2023 For Stay IA No. 1407/2023	Atharv Intertrade Pvt. Ltd. Vs Shivadutt Bannanje RP, Dnyanyogi Shri Shivkumar Swamiji Sugars Ltd.	Bendi Raviteja	Ms. Poornima Devi

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Adv. Hg. IA No. 90/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2
8	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran- R2 Mr. Sudhanshu Prakash- R3
9	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) No. 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors.	Mr. T Ravichandran	Mr. Mahesh Thakur
10	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain

11	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Ms. Rajashree-R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindan- R5
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) No. 57/2023 For Condone Delay IA No. 1132/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Delay in representation IA No. 674 & 676/2023 Leave to file IA No. 675/2023 To implead IA No. 5/2024	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj Ms. Harsha Raj (For Imkpleadment)
13	Comp App (AT) (CH) (Ins) No. 430/2023 For Condone Delay IA No. 1319/2023 For Exemption IA No. 1318/2023	Winntus Formworks Pvt. Ltd. Vs Aishwarya Business Corporation Pvt. Ltd.	Mr. Gursat Singh	Mr. John T Sebastian
14	Comp App (AT) (CH) (Ins) No. 449/2023 Delay in representation IA No. 1396/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors.	Mr. Sundareswaran	Mr. S Sathiyarayanan- R1
15	Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Mr. Aashutosh Srivatsava	Ms. Poornima Hatti- R1

16	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt. Ltd.	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
18	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	TA (AT) No. 282/2021 (CA (AT) No. 82/2020)	Baby Mathew & Anr. Vs Mr Jacob Thoomkuzhy & 9 Ors. WITH	M/s UKCA & Partners	Dr. KS Ravichandran- R5- R10
20	TA (AT) No. 284/2021 (CA (AT) No. 98/2020)	Mr. Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors.	Dr. KS Ravichandran Ms. S Manjula Devi	M/s UKCA & Partners- R1, R6 Mr. Menon- R2-R5
21	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021 To implead IA No. 593/2023	Ganapathi Reddy & Anr. Vs Mr. Bhruqesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2

22	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021 To implead IA No. 592 & 594/2023	Sree Balaji Transport & 17 Ors. Vs Mr Bhruvesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2 Mr. Gautham Venkata Narayanan (For Impleadment)
23	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax Vs Bhruvesh Rameshchandra Amin, RP & 2 Ors.	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1 Mr. R. Sivaraman R2 & R3
24	Comp App (AT) (CH) (Ins) No. 451/2023 For Stay IA No. 1406/2023 For Exemption IA No. 1405/2023	Mr Anil Kohli Resolution Professional for Gvk Gautami Power Limited Vs Krishna Lubricants	Mr. Abhishek Anand	Mr. NP Vijaykumar
25	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Mr. Gireesh Kumar Sanghi & Anr Vs Ravi Sanghi & 6 Ors WITH	Mr. Anju Jain	Mr. Y Suryanarayana- R2-R7 Mr. Anirudh Wadhwa
26	TA (AT) No. 66/2021 (CA (AT) No. 393/2017)	Gireesh Kumar Sanghi & Anr Vs AGA Publications Ltd. & 13 Ors	Mr. Anju Jain	Mr. Y Suryanarayana- R2-R7 Mr. Anirudh Wadhwa
27	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma- R1
28	TA (AT) No. 88/2022 (CA (AT) (Ins) No. 201/2020)	Mangalam Timber Products Limited Vs Shree Distributers Pvt. Ltd.	Mr. Soumya Dutta	Mr. B Dhanaraj
29	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. T. Shanmugam

30	Comp App (AT) (CH) (Ins) No.35/2021 For Condone Delay IA No. 82/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam, IRP of M/s. Dugar Housing Ltd. & 2 Ors.	Mr. CM Mohanasundaram	Mr.Avinash Krishnan Ravi- R1 Ms. KV Bhashyam Chari- R2 Mr. Gowri Shanker Mishra, PCS – R3
31	Comp App (AT) (CH) No.24/2022 For Stay IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors.	Mr. Arun C Mohan	Mr. A Anil Kumar- R1, R2, R4- R6

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500